

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDER BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 2nd June, 2023.

No. LJ (A)28/2001/Pt.I/354 The Governor of Meghalaya is pleased to appoint Shri Lambor Malngiang as Co-Chairman of the Meghalaya State Law Commission under category "A" with effect from the date of joining and until further orders. He is entitled to perks and facilities as per Finance (AF) Department's O.M. No. FEM.44/2003/Pt.II/156 dt. 17.09.2010

This issues with the concurrence of Finance (AF) Department's I.D. No. FM.624/23 dt. 24.05.2023.

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(Shri. C.V. D. Diengdoh, I.A.S)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 28/2001/Pt.I/354-A,

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Dated Shillong, the 2nd June, 2023.

Copy to:-

1. The P.S. to the Chief Minister of Meghalaya, Shillong
2. The P.S. to the Speaker, Meghalaya Legislative Assembly
3. The P.S. to the Law Minister, Meghalaya, Shillong
4. The P.S. to the Chief Secretary of Meghalaya.
5. The Secretary to the Govt. of Meghalaya, Cabinet Affairs Department
6. The Advocate General, Meghalaya High Court, Shillong.
7. The Secretary, Meghalaya Legislative Assembly.
8. The Registrar General, High Court of Meghalaya, Shillong.
9. The Principal Accountant General (A & E), Meghalaya, Shillong -793001.
10. The Finance (AF) Department with reference to their I.D referred to above.
11. The Secretariat Administration Department.
12. The Secretary, Meghalaya State Law Commission.
13. Shri Lambor Malngiang, Co-Chairman, Meghalaya State Law Commission
14. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
15. The Treasury Officer, Shillong North/South Treasury.
16. DEO, Law Department.
17. Guard file.

By order etc.,

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Deputy Secretary to the Govt. of Meghalaya,
Law Department.

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